SHRI MORARJI DESAI: Yes, they were associated companies, and there were no other companies.

SHRI SHIVAJI RAO S. DESHMUKH: Will the hon. Deputy Prime Minister tell us the significance of the key being attached and what that key has led to? The Directorate of Enforcement is supposed to act on the information of the informants and the informants in their turn are supposed to act on the basis of their business rivalries or political motivations or being incited towards publicity, and the officers who conduct raids are also usually interested in premature publicity which very often frustrates these types of raids. So, what precautions is the Director of Enforcement supposed to take under the rules and standing orders at the stage of processing of information to stop undue publicity and also at the stage of prosecution ending in conviction so that the person who is really guilty of breach of foreign exchange regulations is brought to book?

SHRI MORARJI DESAI: I do not know what exactly the significance of the key is. I can know it only when the whole proceedings are over, and a decision is arrived it and I receive the report from the officer concerned. At present, I do not know what documents are there and what the key is and what the other things are. But the key must have some significance, otherwise it would not have been caught hold of.

SHRI SHIVAJI RAO S. DESHMUKH: Is there any inquiry against giving premature publicity?

SHRI MORARJI DESAI: It is difficult to find out who had given publicity to the inquiry. I did try to find out but I could not find anything.

साबुन बनाने में गाय, भेड़ आदि की चर्बी का प्रयोग

+

153. **श्री अटल बिहारी वाजपेयी :**
[श्री शारदा नन्द :
श्री जगन्नाथ राव जोशी :
श्री ओंकार सिंह :
श्री नारायण स्वरूप शर्मा :

क्या **पेट्रोलियम और रसायन** मंत्री यह बताने की कृपा करेंगे कि

(क) ऐसे कौन कौन से साबुन निर्माता हैं जो अपने कारखानों में साबुन बनाने में गाय, भेड़ आदि की चर्बी का प्रयोग करते हैं;

(ख) ऐसे कौन कौन से साबुन हैं जिनमें गाय, भेड़ आदि की चर्बी मिलाई जाती है;

(ग) गाय, भेड आदि की चर्बी आयात करने पर प्रति वर्ष कितनी विदेशी मुद्रा व्यय की जाती है;

(घ) क्या गाय, भेड़ आदि की चर्बी के प्रयोग के खिलाफ लोगों ने सरकार को कोई शिकायतें की हैं ; और

(ङ) यदि हां, तो उनका ब्यौरा क्या है तथा इस बारे में सरकार ने अब तक क्या कार्यवाही की है ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) As far as Government is aware, almost all the soap units, except a few who do not produce branded soap, are using tallow in the manufacture of soap. A list of soap units registered with the Directorate General of Technical Development is laid on the Table of the House. [*Placed in Library. See* No. LT-1495/68].

(b) Tallow is being used in the manufacture of almost all well known brands of soaps.

(c) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-1495/68].

(d) Yes, Sir.

(e) A statement is laid on the Table of the House. [*Placed in Library. See* No. LT-1495/68].

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, सरकार की ओर से जो उत्तर दिया गया है उससे एक बात साफ है कि साबुन बनाने के लिए गाय और सुअर की चर्बी का उपयोग हो रहा है। मैंने अपने प्रश्न में यह पूछना चाहा था कि ऐसी कौन सी कम्पनियां हैं जो इस तरह की चर्बी का उपयोग कर रही हैं—लेकिन मंत्री महोदय ने इसका कोई उत्तर नहीं दिया ?

दूसरी बात—मैं यह पूछना चाहता हूं कि वक्तव्य के अनुसार यह चर्बी बाहर से मंगाई जाती है और 1963-64 में 42 लाख 73 हजार रुपये की चर्बी मंगाई गई और 1967-68 में यह धनराशि बढ़ कर 17 करोड़ 46 लाख हो गई। यह चर्बी अमरीका, आस्ट्रेलिया और न्यूजीलैंड से आती है। तो यह सम्भव कर कि बिना गाय और सुअर की चर्बी के उपयोग के भी साबुन बन सकता है, क्या सरकार बाहर से चर्बी मंगाने का काम बन्द करने का विचार कर रही है, जिससे हमारी विदेशी मुद्रा का बाहर जाना रुक सके ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH): First of all, taking the first part of the question, it is easier to indicate the names of the few companies which are not using tallow rather than to indicate the names of those who are using it. The following companies producing laundry soap are not using tallow: DCM Chemical Works, Delhi; Ganesh Flour Mills, Kanpur, Rohtas Industries Ltd., Dalmianagar, Amrit Vanaspati Co. Ltd., Ghaziabad and Bramhappa Tavanappanavar Ltd. Mysore.

The following companies and brands are using not tallow but synthetic detergents: Hindustan Lever in their manufacture of Surf; Swastik in the manufacture of their brand called Sway and Tatas in the manufacture of Magic.

Regarding the second part, if we want to stop altogether the utilisation of tallow in the manufacture of soap by those companies which consume various fats and oils you need at least, on a rough estimate, 1,25,000 tonnes of hydrogenerated groundnut oil. To that extent, you will have less for edible purposes. The price of vegetable oil fluctuates enormously. In the last few years, the fluctuation has been sometimes to the extent of 100 per cent. So that the price of soap will go up and the availability of groundnut oil for edible purposes will go down. These are some of the difficulties.

As for the question why there has been a larger import in 1967-68, the reasons are as follows: Soap manufacturers were allowed to use the national defence remittance facilities for importing the requirements; in addition there were imports under PL 480 arranged by STC. Then there was less of production of groundnuts. Prices went up; and there was a larger production of soap by about 10,000 tonnes.

श्री अटल बिहारी वाजपेयी देश में करोड़ों लोग ऐसे हैं जो गाय या सुअर की चर्बी का उपयोग नहीं करना चाहेंगे। क्या उनकी सुविधा के लिये सरकार ऐसा नियम बनाने के लिये तैयार है कि जिससे साबुन पर लिख दिया जाये कि इसमें चर्बी का उपयोग किया गया है। जिनको लेना होगा, वे लेंगे, जिनको नहीं लेना होगा, वे नहीं लेंगे।

SHRI RAGHU RAMAIAH: If it is a few brands that do not use tallow, that could be done. But here almost everybody uses tallow. So it may be presumed that except in the few cases I mentioned, tallow is being used.

SHRI ATAL BIHARI VAJPAYEE: Is this the reply to my question?

MR. SPEAKER: Everybody is using it.

SHRI ATAL BIHARI VAJPAYEE: Why not say on the label that such and such soap is manufactured with tallow? What stands in the way of Government making such a law?

SHRI S. K. TAPURIAH: Like as they do in America in the case of cigarettes.

SHRI RANGA: Let them put a label on soaps that do not contain tallow.

SHRI RAGHU RAMAIAH: I have said that everybody is using tallow.

SHRI ATAL BIHARI VAJPAYEE: Not everybody. He himself has given names of companies which do not use it. He does not know!

MR. SPEAKER: Shri Ranga suggests that it is easier to put a label saying that such and such soap manufactured does not contain tallow. They can put a label to that effect in the particular soap. If it is only a few, they can put a label.

SHRI ATAL BIHARI VAJPAYEE: There are many soap manufacturers not using tallow.

SHRI RAGHU RAMAIAH: That can be done.

SHRI ATAL BIHARI VAJPAYEE: That must be done.

श्री जगन्नाथ राव जोशी : साबुन में चर्बी के प्रयोग के विरुद्ध जो शिकायतें आई हैं, उनमें एक नाम हमारे सम्माननीय श्री अनन्तशयन आयंगर जी का है। उन्होंने साफ साफ शब्दों में लिखा है कि गाय और सूअर की चर्बी का प्रयोग कम से कम भारत में न करें। चर्बी और विशेषतया गाय के बारे में भारत की भावनायें क्या हैं और सन् 57 के स्वतन्त्रता संग्राम में क्या हुआ, उससे सभी परिचित हैं। मैं सरकार से जानना चाहता हूं कि क्या वह भारत के अन्दर एक दूसरी बगावत खड़ी करने जा रही है? अटल जी ने साफ साफ सवाल किया था कि ऐसी जो कम्पनियां हैं उन्हें साफ साफ लिखना चाहिए।

SHRI ASOKA MEHTA: Eighty per cent of the soap that is produced and used in the country today is for washing purposes, and the Government is engaged in producing synthetic detergents which will obviate the use either of tallow or of vegetable oil, and this programme is going ahead, and as he pointed out, some manufacturers are already manufacturing it, but we are doing it on a big scale. So, this problem will be solved soon.

श्री नारायण स्वरूप शर्मा : अध्यक्ष महोदय, सन् 1966-67 में करीब 7 करोड़ रु० की चर्बी आयात की गई और 67-68 में बढ़ कर करीब साढ़े 17 करोड़ रुपये की चर्बी आयात की गई और यदि इसी मात्रा में चर्बी का आयात विदेशों से बढ़ता चला गया तो मेरा खयाल है कि हमारे देश के सामने एक बहुत बड़ी समस्या उत्पन्न हो जायेगी इसलिये मैं जानना चाहता हूं कि क्या मंत्री कोई कमेटी बनाना चाहेंगे और ग्राउन्ड-नट आइल की प्राइस जो इतनी फ्लक्चूएट है उसके ऊपर रिमर्क करने के लिए कोई कमेटी बनाना चाहेंगे ताकि चर्बी का कोई अल्टरनेटिव उपलब्ध हो सके और चर्बी का उपयोग बन्द किया जा सके?

SHRI ASOKA MEHTA: I have replied to that question that as far as washing soap is concerned, which is 80 per cent of all the soap that we use, synthetic detergents are being produced. My colleague has pointed out why in that year Rs. 17 crores worth were imported.

डा० गोविन्द दास : मंत्री जी ने एक बात कही कि कुछ कम्पनियां कुछ इस प्रकार के साबुन बनाती हैं जिनमें चर्बी का इस्तेमाल नहीं किया जाता है जिससे यह साबित होता है कि इस प्रकार का साबुन बनाया जा सकता है जिसमें चर्बी के उपयोग की आवश्यकता नहीं है । ऐसी हालत में विदेशी मुद्रा बचाने के लिए और भारत के लोगों की भावनाओं को ध्यान में रखते हुए क्या सरकार इस बात का निर्णय करेगी कि कम से कम जो चर्बी का आयात होता है वह फौरन बन्द किया जाए ?

श्री अशोक मेहता : इसका जवाब मेरे साथी ने दिया कि अगर हम वैजि बिल आयल से साबुन बनाने का फैसला करते हैं तो फिर खाने के लिये ईटेबल आयल कम हो जायेगा और उसके दाम भी बढ़ जायेंगे और साबुन की कीमत भी बढ़ जायेगी । इस बात के ऊपर फैसला करना होगा ।

..... (**व्यवधान**) .....

अगर लोग चाहते हैं कि दोनों के दाम बढ़ जायं तो मुझे कोई एतराज नहीं है । इसके इलावा आजकल दुनियां में हर जगह सिंथेटिक डिटर्जेन्ट्स बनाने की बात हो रही है । उसके बड़े बड़े कारखाने बना रहे हैं और उसका इस्तेमाल साबुन बनाने के काम में हो सकेगा । गए साल में जो इतना स्पोर्ट करना पड़ा उसके खास सबब थे लेकिन इसको बन्द करने की बात इस वक्त हम नहीं सोच सकते हैं ।

श्री सरजू पाण्डेय : मैं जानना चाहता हूं कि क्या मंत्री जी की जानकारी है कि उन में से कौन सी ऐसी कम्पनियां हैं जो गोवध बन्दी आन्दोलन में किसी तरह से, डाइरेक्ट या इनडाइरेक्ट, सहायता देती हैं ?

श्री अशोक मेहता : इसकी जानकारी नहीं है ।

श्री प्रेमचन्द वर्मा : मंत्री जी ने अभी कहा कि जिन साबुनों में चर्बी का इस्तेमाल होता है उसमें लिखा नहीं जा सकता है बल्कि उन पर लिखा जा सकता है जिन में कि चर्बी का इस्तेमाल नहीं होता है । मैं मंत्री जी की जानकारी के लिए बताना चाहता हूं कि जो मेडिसिन्स बनती हैं उन सभी मेडिसिन्स के ऊपर नुस्खा लिखा जाता है । तो जब तमाम मेडिसिन्स पर नुस्खा लिखा जा सकता है फिर साबुन के ऊपर ही क्यों नहीं लिखा जा सकता है ?

मेरा दूसरा प्रश्न यह है कि 17 करोड़ 47 लाख की चर्बी तो इस साल मंगानी पड़ी है और पिछले साल दो करोड़ 3 लाख रुपए की मंगाई गई थी तो क्या यह दुरुस्त नहीं है कि दिल्ली क्लाथ मिल, मोदी सोप वर्क्स, टाटा आयल कम्पनी और स्वास्तिक आयल मिल्स को दस गुने ज्यादा लाइसेन्स दिये गये हैं और क्या उनको फायदा पहुंचाने के लिए यह सब नहीं किया गया है ?

श्री अशोक मेहता : यह समझकर चलना चाहिए कि जो साबुन मुल्क में बनता है और बाजार में बिकता है वह आम तौर से टेलो से बनता है तो जिनको उसके बारे में कोई खतरा हो उन्हें उसको हाथ नहीं लगाना चाहिए । बहुत कम साबुन ऐसे होते हैं जिनमें टैलो इस्तेमाल नहीं होता है तो उस पर लिखा जा सकता है और उसको लोग खरीद सकते हैं ।

यह कहना कि उनके दबाव में मंगाया गया, यह बात सही नहीं है बल्कि जरूरी था इसलिए मंगाया गया ।

SHRI PILOO MODY: I share the anxiety of my hon. friend Mr. Vajpayee about the drain of foreign exchange for the import of tallow. I

should like to know from the hon. Minister if any arrangements are being made for the manufacture of tallow locally.

SHRI ANANTRAO PATIL: It is not true that all the manufacturers of soap use tallow because there are many small manufacturers who do not use tallow. Instead of tallow, they use non-edible oils. The Khadi and Village Industries Commission has succeeded in these experiments and many small manufacturers are adopting this process. May I know whether the Government would give encouragement to these small manufacturers instead of encouraging big manufacturers?

SHRI RAGHU RAMAIAH: It is well-known that tallow is being used in most cases; where it is not used it is much simpler to say so in the labels and mark it so. But we are not against any other system of marking if it helps. We have no objection to examine the first part also, whether those which are tallow can also be labelled. These aspects will be examined.

SHRI ANANTRAO PATIL: My question was different.

SHRI ANBAZHAGAN: In order to save foreign exchange will the Government think of giving any subsidy or help for soaps that are manufactured completely, 100 per cent, with indigenous materials?

SHRI ASOKA MEHTA: I do not know what the indigenous materials are. Hardly any foreign exchange is involved as the bulk of it comes under PL 480.

श्री मनु भाई पटेल : क्या मंत्री जी बतायेंगे कि कितने रुपए का साबुन वार्षिक एक्सपोर्ट करते हैं ?

SHRI ASOKA MEHTA: I have not got the figures.

SHRI RANGA: There is a strong sentiment in our country against the use of tallow and it brings in the cow and the pig and all these animals. I myself did not understand what was meant by this wonderful 'tallow' until my hon. friend began to tell us about it. Mr. Vajpayee also referred to it. In view of the very strong and justifiable sentiment, I want to know—the Ministry is busy thinking of discovering some synthetic product—how soon would Government see that the alternative synthetic product which helps us not to use tallow would be developed and put into commercial use?

SHRI ASOKA MEHTA: We expect a synthetic detergent to be available in two to three years.

SHRI NARENDRA SINGH MAHIDA: May I know whether the Minister is aware that in France tallow is made from sewage disposal and most of the tallow that comes to India is made from whale fat or shark fat?

SHRI ASOKA MEHTA: I am not aware of it.

श्री कंवरलाल गुप्त : मुझे खुशी है कि प्रोफेसर रंगा साहब ने मोदी साहब की बात को खत्म कर दिया । मंत्री महोदय ने कहा कि करीब साढ़े सत्तरह करोड़ रुपये का टैलो इम्पोर्ट होता है तो कुल खपत कितनी होती है ? जाहिर है कि कुछ इंडिजनस भी होगा और कुछ बाहर से भी आता होगा । पहला सवाल तो यह है कि कुल खपत कितनी होती है और दूसरा सवाल यह है कि क्या तीन साल तक जब तक आप यहां का आल-टरनेटिवइंतजाम न कर लें तब तक जो सोप फैक्टरीज टैलो यूज नहीं करेंगी तब तक के लिए ऐसी सोप फैक्टरीज को आप कुछ ग्रांट या सबसिडी देंगे ?

SHRI ASOKA MEHTA: I do not have all the figures with me here.

MR. SPEAKER: He cannot answer off-hand.

SHRI P. VENKATASUBBAIAH: The hon. Minister has told us that it comes under PL 480. This PL 480 has got its own disadvantages, and when PL 480 imports are stopped, what is the alternative that the hon. Minister is thinking of? Is he still going to import tallow after PL 480 imports are stopped and is he going to depend very much on import and spending foreign exchange on this?

SHRI ASOKA MEHTA: I said repeatedly that we are developing a synthetic detergent for this purpose. There is nothing else that can be done. The only alternative is when we are able to develop our production of oil-seeds in such a massive way, we will be able to find oil-seeds for both the purposes.

SHRI SAMAR GUHA: I am asking this question as a student of science, without associating myself with any obscurantist sentiments about anything.

MR. SPEAKER: Order, order. Put a question.

SHRI SAMAR GUHA: Whether it is vegetable fat or animal fat, I do not bother about it. My question is this. I find from the figures supplied to us that in 1962-63, tallow worth Rs. 61.01 lakhs was imported from outside. But this figure shot up now to nearly 30 times; that is, in 1967-68, animal fat worth Rs. 1,746.2 lakhs was imported from outside. May I know whether the Government can have alternative sources, either by way of animal fat or vegetable fat, from our country itself so as to save this drain on foreign exchange?

MR. SPEAKER: It was answered. He said that synthetic detergent is being produced here. Shri Ranga also asked when it will be produced. Evidently, the hon. Member was not aware of it.

श्री रामसेवक यादव : क्या मंत्री महोदय को यह जानकारी है कि इस देशके कुछ वैष्णव लोग साबुन इस्तैमाल नहीं करते क्योंकि उन को पता नहीं कि उस में कोई सब्जी की चर्बी इस्तैमाल होती है या जानवर की चर्बी इस्तैमाल में आती है तो क्या वैसा कोई वैष्णव साबुन बनाने के लिए इंतजाम किया जा रहा है ?

SHRI SHANKARRAO MANE: People are more concerned with vegetable oil and not with tallow or fat because it is not a question of sentiment; it is a question of daily necessity. Therefore, I would like to know from the hon Minister how much quantity is being utilised of edible oil-for soap manufacture and whether the Government propose to ban the use of edible oil in soap manufacture?

SHRI RAGHU RAMAIAH: I would like to have notice for it.

चीन को वस्तुओं की तस्करी

154. **श्री मृत्युंजय प्रसाद** : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि तस्कर नेपाल से होकर बड़े पैमाने पर चावल, पेट्रोलियम और मिट्टी का तेल चोरी छिपे भारत से चीन को ले जाते हैं; और

(ख) इस तस्करी को रोकने के लिये क्या उपाय किये गये हैं या करने का विचार है ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) सरकार के पास इस बात का विश्वास करने का कोई कारण नहीं है कि भारत से नेपाल के रास्ते, बड़े पैमाने पर चावल, पेट्रोलियम तथा मिट्टी का तेल चोरी छिपे चीन ले जाया जाता है ।

(ख) यह प्रश्न नहीं उठता ।